GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3823 TO BE ANSWERED ON 25.03.2022

IMPLEMENTATION STATUS OF PMMVY

3823. SHRI SHRINIWAS PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the present status of implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) specially in Satara District in the State of Maharashtra;
- (b) the funds allocated vis-a-vis disbursed to beneficiaries under the scheme during the last two years; and
- (c) the steps taken by the Government to provide benefit of the scheme to all pregnant and lactating mothers irrespective of number of children?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), maternity benefits amounting to Rs.10225.64 crores (including Central and State share) have been paid till 10.03.2022 to more than 2.39 crores eligible beneficiaries across the country since inception of the scheme. In Satara district of Maharashtra, maternity benefits amounting to Rs.41.86 crores (including Central and State share) have been paid till 10.03.2022 to 94,957 eligible beneficiaries since inception of the scheme.

(b) The year-wise details of funds allocated under PMMVY and maternity benefit disbursed during the last two years and the current financial year are as under:

Year	Budget Estimates/ Revised Estimates* (Rs. In Crore)	Amount of Maternity benefit disbursed (Rs. In Crore)**
2019-20	2500.00/2300.00	3317.26
2020-21	2500.00/1239.44	2475.89
2021-22 (As on 10.03.2022)***	2522.00/1863.09	1817.80

* Central Share only.

** This includes both Central and State share.

*** PMMVY is a sub-scheme under Samarthya from the financial year 2021-22. The BE and RE figures are for entire Samarthya.

(c) Mission Shakti has been launched recently to provide integrated benefits of safety, security and empowerment to women. Under the revamped PMMVY under Mission Shakti, written consent and the aadhaar of husband not to be a mandatory criteria in the modified guidelines of PMMVY in order to facilitate single and abandoned mothers. Furthermore, the maternity benefit amounting to Rs.6,000/- is also to be provided for the second child, but only if the second child is a girl child, to discourage pre-birth sex selection and promote the girl child.